

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.24/97

Tuesday, this the 4th day of March, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

1. SK Muraleedharan Nair,
Assistant General Manager,
Office of the Chief General Manager,
Telecom, Thiruvananthapuram.
2. R Krishnaswami,
Assistant General Manager(Computer),
Office of the Chief General Manager,
Telecom, Thiruvananthapuram.
3. V Thampi,
Divisional Engineer Telecom(E 10 B),
Installation,
Pathanamthitta.

- Applicants

By Advocate Mr G Sasidharan Chempazhanthiyil

Vs

1. Chief General Manager,
Telecommunications,
Kerala Circle,
Thiruvananthapuram.
2. Director General,
Department of Telecommunication,
(Chairman Telecom Commission),
New Delhi.
3. Union of India
represented by Secretary,
Ministry of Communications,
New Delhi.

- Respondents

By Advocate Mr MHJ David, J, ACGSC

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicants seeks leave to
withdraw the application with liberty to move the Tribunal

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under rule 24 of the Central Administrative Tribunal (Procedure) Rules, 1987 for giving effect to the orders passed by the Tribunal in an earlier Original Application.

2. With liberty to do so, the application is dismissed as withdrawn. No costs.

Dated, the 4th March, 1997.



AV HARIDASAN
VICE CHAIRMAN

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